

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

OA No. 4204/2018

The 7th day of February, 2019

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. ARADHANA JOHRI, MEMBER (A)**

Anil Kumar Madhwal,
Age 49 years, Group 'C'
Security Assistant,
S/o Late Shri Hari Krishan Madhwal,
R/o 992, Type-II, Laxmibai Nagar,
New Delhi-110023. .. Applicant

(By Advocate : Shri Nand Lal)

Versus

1. National Gallery of Modern Art,
Through Director,
National Gallery of Modern Art,
Jaipur House,
New Delhi-110001.

2. Ms. Ritu Sharma,
Director,
National Gallery of Modern Art,
Jaipur House,
New Delhi-110001.

3. Union of India,
Through Secretary,
Ministry of Culture,
Shastri Bhawan,
New Delhi. .. Respondents

(By Advocate : Shri Piyush Gaur)

ORDER (ORAL)**By Mr. V. Ajay Kumar, Member (J)**

Learned counsel for the applicant, on instructions, seeks leave of this Tribunal to withdraw the O.A.

2. Accordingly, the O.A. is dismissed as withdrawn. No costs.

(ARADHANA JOHRI)
Member (A)

(V. AJAY KUMAR)
Member (J)

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